

PROFORMA FOR DECLARATION OF ASSETS
(As On 31.03.2012)

Name of Officer (In Full): DEVENDRA SAHU

Date of Birth : 02/MAY/1981

Present post held : CIVIL JUDGE CLASS-2

Immovable Property		Name and Details of Property	If not in own name, state in whose name held and his /her relationship to the Govt. Servant	How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
Name of District, Sub - Division, Taluka and Village in Which Property is situated	Housing and other Buildings			
1	2	Land	4	5
Dist.+Sub Div.+Taluka Bemetara, Vill. Karanjya	-	Agriculture Land - Khasara No.- 239 ,Rakaba-0.88 hectare	-	Mutation
Dist.+Sub Div.+Taluka Bemetara, Vill. Karanjya	-	Agriculture Land - Khasara No.- 148 ,Rakaba-0.85 hectare.	-	By Purchase
Dist.+Sub Div.+Taluka Bemetara, Vill. Karanjya	-	Agriculture Land Rakaba - 3.68 hectare	Smt. Jankee Sahu, Mother	Inheritance
Dist.+Sub Div.+Taluka Bemetara, Vill. Karanjya	Residential House	-	Mr. Radheshyam Sahu, Father	Inheritance

Movable Property (Valued Above 25,000/-of Rs.)

Name of Articles
1
(1) Hero Honda Splender
(2) Hero XTRIME
Jewellery (Worth Rs.)
Jewellery (Lump Sum)
Nil

Shares/Debentures			
Name of Issuing Company 1	Nos. of Shares 2		
Nil	Nil		
Life Insurance Policy & Others			
Name of Issuing Company 1	Amount 2		
Nil	Nil		
Bank Deposites/Securities & Investments			
	Name of Bank 1	City 2	Amount 3
1) Fixed Deposites			
	(1) State Bank Of India	Bemetara	10,499 Rs.
2) Savings Bank A/Cs	(2) Dena Bank	Bemetara	1000 Rs.
	(3) Punjab National Bank	Manipur	957 Rs.
	(4) Chhattisgarh Gramin Bank	manipur	3263 Rs.
3) PPF	Nil	Nil	Nil
4) GPF	Nil	Nil	Nil
5) NSS	Nil	Nil	Nil
6) Others (CPS),	NSDL-CRA (PRAN No)	Mumbai	18477 Rs.

1. In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated

Note:- The expected declaration of assets is subject to Provisions of C.G. Civil Services (conduct) Rules 1965.

Debm
14.01.13
Signature & Date
I C J II